

Petition(s) for Special Leave to Appeal (C) No(s). 20633/2017

SANJAY KUMAR SINGH **Petitioner(s)**

DR. DHIRENDRA SINGH & ORS. Respondent (s)

Date : 08-10-2021 This matter was called on for hearing today.

For Petitioner(s) **Mr. Sanjay Kumar Visen, AOR**
Ms. Babita Mishra, Adv.
Mr. Amit Gupta, Adv.

For Respondent(s)	Mr. Abhishek Singh, AOR
	Mr. Sanjay Kumar Tyagi, AOR
	Mr. S.D. Singh, Adv.
	Mr. Rahul Kumar Singh, Adv.
	Mr. Jitender Singh, Adv.
	Ms. Meenu Singh, Adv.
	Mr. Ram Kripal Singh, Adv.
	Mr. Dhiraj Kumar, Adv.
	Mr. Kamla Prasad, Adv.
	Ms. Shweta Sinha, Adv.
	Ms. Surabhi Shukla, Adv.
	Ms. Bharti Tyagi, AOR
	Mr. Amitesh Kumar, Adv.
	Mr. Vinay Garg, AOR

UPON hearing the counsel the Court made the following

O R D E R

In view of letter circulated on behalf of Petitioners to adjourn the matter on personal ground, matter is adjourned. As prayed, list after two weeks.

(NEELAM GULATI)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
COURT MASTER (NSH)